

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 301 -JK (LD) of 2025

DATED:- 07 - 01 - 2025

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated 07.01.2025

No:-LAW-OIC/01/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Am

Annexure to the Government Order No. 301-JK(LD) of 2025 dated 07.01.2025

S No	Title of the case	OIC	Contact No.
1	WP(C) No. 2777/2024 titled Kashmir Pharma and Surgicals Vs U.T of J&K and Ors.	Dr. Nadia Khaday, (Accounts Officer, Associated Hospitals GMC Sringar).	9419001889
2	WP (C) No. 2570/2024 titled Hussain Brother Vs U.T of J&K and Ors.	Dr. Nadia Khaday, (Accounts Officer, Associated Hospitals GMC Srinagar).	9419001889
3	WP(C)No. 2529/2024 tiled Dr. Aatif Hussain Sanie V/S U.T of J&K and ors .	Mr. Fayaz Ahmad Bhat (Administrative officer GMC Srinagar)	9906778513
4.	WP(C) No. 2324/2024 titled Sahil Enterprises Vs U.T of J&k and Ors.	Ms. Tahella Asmat (Cheif Accounts Officer)	7889647409
5.	WP (C) 375/2022 titled M/s Valley security Vs U.T of J&K and ors.	Ms. Tahella Asmat (Cheif Accounts Officer)	7889647409
6	O.A No. 649/2024 titled Arif Akbar Bhat & Ors Vs U.T of J&k and Ors.	Mr.Fayaz Ahmad Bhat (Administrative Officer, GMC Srinagar)	9906778513
7	T.A No. 4342/2020 titled Showkat Ahmad sheikh V/s UT of J&K and Ors:	Mr. Mohammad Ashraf Hakak, (Administrator Officer GMC Srinagar)	94190009894
8	W.P (C) No. 2559/2024 Titled Dr. Reshab Maqsood V/S Of J&K and Ors.	Mr. Fayaz Ahmad Bhat, (Administrative Officer GMC Srinagar)	9906778513
9	W.P (C) No. 2266/2024 titled Asiay Niyaz Rah & Anr Vs U.T of J&k and Others	Mr. Fayaz Ahmad Bhat, (Administrative Officer GMC Srinagar)	9906778513
10	WP (C) No. 2717/ 2023 titled M/S Farhat trader vs U.T of J&k and Ors.	Dr.Nadia khanday, Account Officer Associated Hospital, GMC Srinagar)	9419001889

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Fayaz